

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †393
TO BE ANSWERED ON 18.07.2017**

MONITORING OF WELFARE SCHEMES

†393. SHRI LAKHAN LAL SAHU:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of proposals received from the State Government of Chhattisgarh under the various welfare schemes of the Ministry during the last three years and the current year, scheme-wise;
- (b) the details of proposals sanctioned and pending, scheme-wise;
- (c) the monitoring mechanism for the said welfare schemes;
- (d) the details of the grant-in-aid sanctioned under the said schemes during the last three years and the current year, scheme-wise; and
- (e) the time by which the pending proposals are likely to be sanctioned?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

- (a) & (b): The details of proposals received from the State Government of Chhattisgarh during the last three years and current year (upto 30-06-2017) including the number of proposals sanctioned and pending under various welfare schemes is **Annexure-I**.
- (c): Monitoring of the schemes done both at State and Central level. Further, regularly Annual Progress Reports and Utilization Certificates are obtained from the State Governments/UTs for the previous years. Independent agencies also conduct evaluation of the schemes from time to time.
- (d): The details of Grants-in-Aid sanctioned to the State Government of Chhattisgarh under various schemes during the last three years and the current year (upto 30-06-2017) are given at **Annexure-II**.
- (e): Proposals complete in all respects are sanctioned in the year of receipt itself. Pending proposals are sanctioned on removal of deficiencies as per guidelines of the respective scheme

ANNEXURE-I

Annexure-I referred to in reply to part (a) and (b) of Lok Sabha Unstarred Question No.393 for answer on 18-07-2017 by Shri Lakhan Lal Sahu regarding Monitoring of Welfare Schemes.

Number of Proposals Received from the **State of Chhattisgarh**, sanctioned for Grants-in-aid and proposals pending During the years 2014-15, 2015-16, 2016-17 and 2017-18 under various schemes.

Name of Scheme	2014-15			2015-16			2016-17			2017-18 – (upto 30 Jun 2017)		
	Received	Sanctioned	Pending	Received	Sanctioned	Pending	Received	Sanctioned	Pending	Received	Sanctioned	Pending
Centrally Sponsored Scheme of Post-Matric Scholarship for SCs	1	1	0	1	1	0	1	1	0	0	0	0
Centrally Sponsored Scheme of Pre-Matric Scholarship for SCs	1	1	0	1	1	0	1	1	0	0	0	0
Implementation of Prevention of Atrocities Act, 1989 and Protection of Civil Rights Act, 1955.	1	1	0	1	1	0	1	1	0	0 Proposal Awaited	0	0
Special Central Assistance to Scheduled Caste Sub-Plan. (SCA to SC-SP)	1	1	0	1	1	0	1	1	0	0	0	0
Pradhan Mantri Adarsh Gram Yojana	0	0	0	1	1	0	1	1	0	1	0 Not eligible for sanction	0
Self-Employment Scheme for the Rehabilitation of Manual Scavengers (SRMS).	During the year 2013-14 three manual scavengers were identified and have been paid onetime cash assistance of Rs.40,000/- each as per the guidelines of SRMS. Under the scheme there is no provision of release of funds to State Governments.											
Pre-Matric Scholarship to the OBC Students	1	1	0	1	0 Due to non-receipt of earlier un-spent balance.	0	1	0 Due to non-receipt of earlier un-spent balance..	0	0	0	0

Name of Scheme	2014-15			2015-16			2016-17			2017-18 – (upto 30 Jun 2017)		
	Received	Sanctioned	Pending	Received	Sanctioned	Pending	Received	Sanctioned	Pending	Received	Sanctioned	Pending
Post Matric Scholarship for OBC Students	1	1	0	1	0 Due to non-receipt of earlier un-spent balance.	0	1	0 Due to late receipt of documents	0	0	0	0
Construction of Hostels for OBC boys and girls	1	0	1@	0	0	0	0	0	0	0	0	0
Integrated Programme for Older Persons (IPOP)	2	1	1*	2	1	1*	1	1	0	0	0	0
Scheme of Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse.	2	2	0	2	2	0	0	0	0	0	0	0
Deendayal Disabled Rehabilitation Scheme (DDRS)	9	6	3	8	7	1	0	6 Includes previous year proposals	0	0	0	0
Assistance to Disabled Persons for Purchase/Fittings of Aids/Appliances (ADIP)	12	1	0 \$	0	0	0	1	0	0	0	0	0
Scheme for Implementation of Persons with Disabilities Act, 1995 (SIPDA)	1	1	0	1	0	1@	2	1	1@	0	0	0

@ Due to Incomplete proposal

\$ Grant-in-Aid released to the proposals, which are complete in all respects. The nature of grant under ADIP Scheme is non-recurring and therefore, the proposals wherein GIA could not be released in a financial year, they are not considered during the following financial year(s).

* Not cleared due to being Time barred

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ANNEXURE-II

Annexure -II referred to in reply to part (a) and (b) of Lok Sabha Unstarred Question No.393 for answer on 18-07-2017 by Shri Lakhan Lal Sahu regarding Monitoring of Welfare Schemes.

Number of Proposals and amount of Grants-in-aid sanctioned in the **State of Chhattisgarh**
During the years 2014-15, 2015-16, 2016-17 and 2017-18 under various schemes.

(Figures in Lakh)

Name of Scheme	2014-15		2015-16		2016-17		2017-18 (upto 30 Jun 2017)	
	No. of proposals	GIA Sanctioned	No. of proposals	GIA Sanctioned	No. of proposals	GIA Sanctioned	No. of proposals	GIA Sanctioned
Centrally Sponsored Scheme of Post-Matric Scholarship for Scheduled Castes	1	1100.00*	1	628.00*	1	190.00*	0	717.38 (Paid towards arrears)
Centrally Sponsored Scheme of Pre-Matric Scholarship for Scheduled Castes	1	1237.62	1	4662.14	1	2496.29	0	0
Implementation of Prevention of Atrocities Act, 1989 and Protection of Civil Rights Act, 1955	1	246.38	1	100.00	1	274.97	Proposal Awaited	--
Special Central Assistance to Scheduled Caste Sub-Plan.	1	2759.19	1	2609.74	1	1699.20	0	0.00
Pradhan Mantri Adarsh Gram Yojana	0	0.00	1	2100.00	1	1575.00	1	0.00
Pre-Matric Scholarship to the OBC Students	1	948.00	1	0@	1	0@	0	0
Post Matric Scholarship for OBC Students	1	2623.35	1	0@	1	0 **	0	0
Construction of Hostels for OBC boys and girls	1	0@	0	0	0	0	0	0
Integrated Programme for Older Persons (IPOP)	0	0.00	2	13.85	1	0.00	1	4.49
Scheme of Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse.	2	30.64	2	16.67	2	13.64	0	0

*Excludes Rs. 2500.00 lakhs of committed liability with the State.

@ Due to non-receipt of earlier un-spent balance.

** Due to late receipt of documents.

(Figures in Lakh)

Name of Scheme	2014-15		2015-16		2016-17		2017-18 (upto 30 Jun 2017)	
	No. of proposals	GIA Sanctioned	No. of proposals	GIA Sanctioned	No. of proposals	GIA Sanctioned	No. of proposals	GIA Sanctioned
Deendayal Disabled Rehabilitation Scheme (DDRS)	6	32.88	7	47.49	6	17.01	0	0.00
Assistance to Disabled Persons for Purchase/Fittings of Aids/Appliances (ADIP Scheme)		340.84		298.96		290.68		10.56
	From the State of Chhattisgarh complete proposals are not received hence funds are utilized through ALIMCO, National Institutes and Composite Regional Centre for distribution of Aids and Appliance in the State under ADIP Scheme.							
Scheme for Implementation of Persons with Disabilities Act, 1995 (SIPDA)	1	15.00	0	0.00	0	0.00	1	688.59

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